librarians in Delhi were revised in March, 1974, but were given effect to from 27th May, 1970. The revised pay scales in respect of all these categories have been implemented both in Government and aided schools from 27th May, 1970.

(b) The revised pay scales are equally applicable both to teachers in Government and Government aided Higher. Secondary Schools in Delhi. The provisions of the Delhi School Education Act, 1973 and the Rule* framed thereumier, also ensure uniformity in service conditions of the employees of Gcwernment and aided schools. However, the employees of aided schools have the option to continue under the service conditions in force at the time of the c.onv mencernent of the Act.

(c) The recommendations of the Third Pay Commission will be applicable to the different categories of Delhi teachers including the Laboratory Assistants as and when 'lese arc notified by the Government. In the case of Librarians and a few other categories of teachers such as Arts & Crafts

:hcn, etc. the Third Pay Commission ha¹ e observed that suitable revised scales should be fixed after taking the existing relativities or parities into account. As soon as the pay scales for the main categories are notified, this matter will be considered.

Water Supply and Sewage Disposal Undertaking

1661. SHRI BEZAWADA PAPIRKDDY: Wffl the Minister of WORKS AND HOUS-ING bo pleased to refer to the reply to Unstarred Question 1336 given in the Rajya Sabha on the 6th December, 1972 and state :

(a) whether the employees belonging to the general wing of the D.M.C. who are wortr'ng- in the water supply and Sewage j Disposal Undertaking have since been absorbed in the permanent strength of the Undertaking and if not, the reasons therefor;

(b) whether it is a fact that the Water Supply and Sewage Disposal Undertaking. has recently promoted certain persons as Mead Clerk/U.D.C. :

(c) if so, what are the details thereof;

(d) whether it Ls also a fact that the claim of the employees belonging to general wing of D.M.C. who are much senior to the persons recently promoted, have been ignored and if so, what are the reasons therefor; and

(e) whether Government propose to give instruction to the Undertaking to rescind the orders of these promotions and if not, the reasons therefor ?

THE DEPUTY MINISTER IN *THE* MINISTRY OP WORKS AND HOUSING (SHRI DALBIR SINGH): fa) to fe) The requisite information is being collected from the concerned authorities and will be laid on the Table of the Sabha in due course.

Implementation of Revised Pay Scales of University Teachers

1662. SHRI S. W. DHABE : Will the Minister of EDUCATION, SOCIAL WEL-FARE AND CULTURE be pleased to refer to the reply to Unstarred Question 549 given in the Rajya Sabha on the 26th February, 1975 and state :

(a) whether the University Grants Commission has fixed the revised pay scales for University and College teachers in con sultation with the State Governments;

(b) if so, the details of the financial burden on the Central and State Governments in implementing the revised pay scales for university and college teachers; and

(c) by when the new scales of pay will be made applicable ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : fa) and (b) According to the information furnished by the University Grants Commission, the Sen. Committee did not consult the State Governments while making their recommendations on the revision of scales of pay of University and College Teachers. The recommendations of the Committee were considered by the Commission and the revised pay scales, accepted by the Government of India, are based on the recommendations of the Commission. The financial burden on the Central and State Governments will depend on the proposals of the State Governments.

(c) Government of Uttar Pradesh have issued orders for implementation of the revision of scales of pay of University and College teachers from 1-1-1973. The Governments of Bihar, Gujarat, West Bengal and Punjab have accepted them in principle. The Government of Kerala have proposed to introduce the revised scales of nay which are different substantially from those recommended by the University Grants Commission. The other State Governments are examining the financial and other implications of the scheme.

Overseas trips of academics and their report to Prime Minister

1342. SHRI N. G. GORAY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a)whether it is a fact that some academics have told the Prime Minister that on return from overseas trips, they have been asked to work against the country in various ways; and

b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAV) : "(a) Some academtcs and newsmen have spoken to this effect. (b) It will not be in the public interest to disclose the details.

tAssistance for Development of Cities

1374. SHRI S. KUMARAN: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Government provide financial assistance from the metropolitan development funds for the development of cities;

(b) if so, the assistance disbursed during the last three years and to which cities;

(c) whether any case for further request of financial assistance are pending with Government in this regard; and

(d) if so, what are the details thereof and what action Government propose t& . take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) The draft Fifth Five Year Plan has indicated special provision of funds in the Central Sector for implementation of Integrated Urban Development Projects in metropolitan cities and areas of national' importance. For the year 1974-75 a sum of Rs. 14.84 crores has been provided.

(b) The Scheme came into effect from the 1st April, 1974. So far, releases of the following amounts have been sanctioned:—

- (i) Rs. 3.50 crores to the West Bengal Government as loan for the programmes of the Calcutta Metropolitan Development Authority.
- (ii) Rs. 2.50 crores to the Maharashtra Government as loan for the programmes of the Bombay Metropolitan Regional Development Authority and for the City and Industrial Development Cor-

tTransferred from the 13th March, 1975.